

The State Governments and the Urban Local Bodies (ULBs) including para-statal agencies were necessary execute Memorandum of Agreement (MoA) with Government of India indicating their commitment to implement identified reforms. Signing of MoA is a necessary condition to access Central Assistance.

(c) and (d) The details of fund allocation for various components of JNNURM during the year 2009-10 and releases thereon is as under :-

(Rs. in crore)

Component	B.E. (2009-2010)	R.E. (2009-2010)	Releases during the year 2009-2010
Urban Infrastructure and Governance (UIG)	5960.13	3921.97	3927.50
Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT)	3082.82	502.39	298.81
Basic Services for Urban Poor (BSUP)	2524.65	1344.36	1338.37
Integrated Housing and Slum Development Programme (IHSDP)	1117.58	786.74	780.72
TOTAL	12685.18	6555.46	6345.40

Under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT), release of 2nd installment of ACA is contingent on submission of Utilisation Certificates for the 1st installment already released, and achievement of reforms as per timelines in the MoA. In view of above, an amount of Rs. 298.81 crore could only be released under UIDSSMT of JNNURM.

JNNURM in Odisha

2258. SHRI BHAGIRATHI MAJHI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the total sanctioned/disbursed amount under JNNURM scheme for 2004 to 2009 for Odisha State for different cities and districts respectively;

(b) the demands made under this scheme for 2004 to 2009, by Odisha Government; and

(c) the amount actually spent by the State Government in this period?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY) : (a) Jawaharlal Nehru National Urban Renewal Mission (JNNURM) has been launched

on 03-12-2005. Details of sanctioned/disbursed amount for the projects sanctioned under Urban Infrastructure and Governance (UIG) of JNNURM for the Mission cities of Bhubaneswar and Puri during the year 2005 to 2009 is given in Statement (See below).

(b) Under UIG of JNNURM the Government of Odisha has submitted fifteen (15) Detailed Project Reports (DPRs) at estimated cost of Rs.1247.57 crore.

(c) As per QPR submitted by the State Government of Odisha up to the period December, 2009 an amount of Rs.34.47 crore has been spent under the Scheme.

Statement

Approved Projects of Orissa

Sl. No.	State	City	Project Name	Year of sanction	Approved Cost (Rs. in Lakh)	ACA committed (Rs. in lakh)	Funds released (Rs. in lakh)
1.	Orissa	Bhubaneswar	Integrated Sewerage Project	2006-07	49891.35	39913.08	9978.27
2.	Orissa	Bhubaneswar	Conservation of the Heritage Tank of Bindusagar in Bhubaneswar city	2006-07	601.31	481.05	120.26
3.	Orissa	Puri	24x7 Piped Water Supply to Puri Town	2008-09	16690.00	13352.00	3338.00
4.	Orissa	Bhubaneswar	Storm water drainage for Bhubaneswar	2008-09	6833.00	5466.40	1366.60
5.	Orissa	Puri	Storm water drainage system for Puri town.	2009-10	7182.00	4500.00	1125.00

Destruction of trees and gardens due to construction work for CWG

†2259. SHRI KAPTAN SINGH SOLANKI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

†Original notice of the question was received in Hindi.